

**Aniruddha Bose**  
Former Judge, Supreme Court of India  
Director  
National Judicial Academy

Campus : Bhadbhada Road, Suraj Nagar P.O.,  
Bhopal-462044 (M.P.) (India)  
Registered Office : Supreme Court of India,  
Tilak Marg, New Delhi-110001 (India)  
Tel.: 0755-2896766, Email : director.nja@nja.gov.in

Dear Chief Justice,

Ref.: NJA/Dir./SE05-SI:08/2025/  
Dated: 31<sup>st</sup> July, 2025

Sub: Request for Nominations for academic programs for "Civil Judges (Junior Division)" & recently recruited District Judges (from Bar) for the AY: 2025-26

Greetings from the National Judicial Academy!

The National Judicial Academy, of late, has revived academic programmes for newly inducted Civil Judges (Junior Division) and scheduled a series of programs in four batches for which nominations were earlier solicited from your High Court. The Academy has further decided to organize another series of programs in four batches - two batches for newly inducted Civil Judges (Junior Division) and two batches for those recently recruited as District Judges (from Bar). These programs will be of one-week duration each, with around 100 participants per batch. We believe, these would provide exposure and understanding to all the participants from a national perspective.

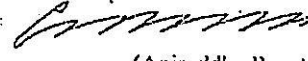
The particulars of the programs for Civil Judges (Junior Division) and recently recruited District Judges (from Bar), are as below:

S.No.	Program No.	Proposed Dates	Cadre of Participants to be Nominated
1	SE-05	18-22 August, 2025	Civil Judges (Junior Division)
2	SE-06	25-29 August, 2025	Civil Judges (Junior Division)
3	SE-07	01-05 September, 2025	District Judges (From Bar)
4	SE-08	08-12 September, 2025	District Judges (From Bar)

The NJA would be grateful if you could kindly nominate at least six new incumbents from your District Judiciary, specifically as per the aforementioned Cadre against each program scheduled as above. Details of nominated judicial officers may be sent by your Registry to [njabhopal@nja.gov.in](mailto:njabhopal@nja.gov.in) with a copy to [nja@nja.gov.in](mailto:nja@nja.gov.in) at the earliest. The joining instructions for participants are available on our website [www.nja.gov.in](http://www.nja.gov.in). Ideally, the participants may be selected from among those who are in probation or already undergoing induction level training at the State Judicial Academy so that their absence from active duty can be avoided.

With warm regards,

Yours sincerely,

  
(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya  
Chief Justice  
Delhi High Court  
New Delhi - 110003

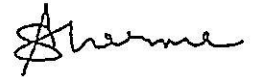
Copy to: The Registrar General, Delhi High Court, Delhi.

4433-4437  
No. \_\_\_\_\_/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 02/02/25

Copy along with copy of letter dated 31.07.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- iii. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
- iv. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- v. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.



(Ashok Sharma)  
Assistant Registrar (Gaz.-IB)

642  
HIGH COURT OF DELHI  
Shershah Road, New Delhi

No. \_\_\_\_\_/DHC/Gaz.-IB/G-3/NJA/2025

Dated:

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nominations for academic programs for "Civil Judges (Junior Division)" & recently recruited District Judges (from Bar) for the AY: 2025-26.

Sir,

I am directed to refer to your letter No. NJA/Dir./SE05-SE08/2025 dated 31.07.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. SE-05, SE-06, SE-07 & SE-08 scheduled to be held in the month of August and September, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

S.No	Program No.	Date	Names of the nominated officers
1.	SE-05	18.08.2025 to 22.08.2025	1. Mr. Rahul Katare, Relieving JMFC/Civil Judge, West District, Tis Hazari Courts, Delhi. 2. Ms. Anushtha Srivastava, Relieving JMFC/Civil Judge, South District, Saket Courts, New Delhi.
2.	SE-06	25.08.2025 to 29.08.2025	1. Ms. Shruti Saraswat, Relieving JMFC/Civil Judge, East District, Karkardooma Courts, Delhi. 2. Ms. Disha Langan, Relieving JMFC/Civil Judge, West District, Tis Hazari Courts, Delhi.
3.	SE-07	01.09.2025 to 05.09.2025	1. Mr. Ankit Mehta, ASJ (SC-POCSO), West District, Tis Hazari Courts, Delhi. 2. Mr. Neeraj Sharma, District Judge, Central District, Tis Hazari Courts, Delhi.
4.	SE-08	08.09.2025 to 12.09.2025	1. Mr. Sachin Mittal, District Judge, South-East District, Saket Courts, New Delhi. 2. Mr. Abhishek Goyal, ASJ, Central District, Tis Hazari Courts, Delhi.

Yours Sincerely,

(Vinay Sharma)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

OIC (Judicial)

11/8/25

PD&SJ (West) officiating  
11/08/2025

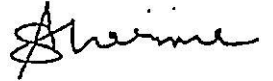
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-3185

4433-4437  
No. \_\_\_\_\_/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 08/08/25

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(Ashok Sharma)  
Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

No. 22161-22170/JOTP(Bhopal)/Gaz./PDJ West/2025

Dated 12/8/25

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The concerned Judicial Officers of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filling Section, West District, Tis Hazari Courts, Delhi.
4. The PRO, Tis Hazari Courts, Delhi.
5. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
6. The Office of CJM, West District, Tis Hazari Courts, Delhi
7. For Uploading on LAYERS.
8. For Uploading on Centralized Website through LAYERS.

**Aniruddha Bose**

Former Judge, Supreme Court of India

Director

National Judicial Academy



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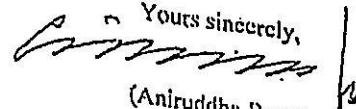
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Shershah Road, New Delhi

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(Vinay Sharma)  
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